**FORM G**
**CORRIGENDUM TO THE INVITATION FOR EXPRESSION OF INTEREST**
**PUBLISHED ON 06.12.2025 FOR**
**WIND WORLD (INDIA) INFRASTRUCTURE PRIVATE LIMITED**
**OPERATING IN ELECTRIC SUB-STATIONS, TRANSMISSION LINES, EVACUATION FACILITIES FOR THE SETTING UP AND RUNNING OF WIND POWER PROJECTS**
**AT**
**RAJASTHAN, GUJARAT, KARNATAKA, TAMIL NADU, ANDHRA PRADESH**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<table>
<tr><td>1.</td><td>Name of the corporate debtor along with PAN & CIN/ LLP No.</td><td>Wind World (India) Infrastructure Private Limited<br>PAN: AABCE5226C<br>CIN: U45200MH2005PTC156819</td></tr>
<tr><td>2.</td><td>Address of the registered office</td><td>Office at Enercon Tower, Plot No 9-A Veera Industrial Estate Veera Desai Road, Andheri (West), Mumbai, Maharashtra, India, 400053</td></tr>
<tr><td>3.</td><td>URL of website</td><td>NA</td></tr>
<tr><td>4.</td><td>Details of the place where the majority of fixed assets are located:</td><td>
<table>
<tr><th>STATE</th><th>SUBSTATION REGION</th></tr>
<tr><td rowspan="7">KARNATAKA</td><td>HARTHI</td></tr>
<tr><td>TADAS</td></tr>
<tr><td>TUMKUR</td></tr>
<tr><td>AIMANGALA</td></tr>
<tr><td>GADAG</td></tr>
<tr><td>BELGAUM</td></tr>
<tr><td>DAVANGERE</td></tr>
<tr><td rowspan="4">RAJASTHAN</td><td>BHU JAISALMER</td></tr>
<tr><td>SALODI JODHPUR</td></tr>
<tr><td>FATEGARH</td></tr>
<tr><td>JAAJIYA</td></tr>
<tr><td rowspan="6">GUJARAT</td><td>BHOGAT</td></tr>
<tr><td>SURENDRANAGAR</td></tr>
<tr><td>JAMJODHPUR</td></tr>
<tr><td>LALPUR</td></tr>
<tr><td>VADALI</td></tr>
<tr><td>RASALIYA</td></tr>
<tr><td rowspan="2">TAMIL NADU</td><td>PILLAYARKULAM</td></tr>
<tr><td>KALUGHUMALAI</td></tr>
<tr><td>ANDHRA PRADESH</td><td>ANANTHPUR</td></tr>
</table>
</td></tr>
<tr><td>5.</td><td>Installed capacity of main products/ services</td><td>The CD has 220/33KV, 132/33KV, 110/33 KV, 66/33 KV substations across 20 locations for usage of wind energy projects with installed capacity of 3508.21 MW</td></tr>
<tr><td>6.</td><td>Quantity and value of main products/ services sold in the last financial year</td><td>Rs 21,47,00,000 (Revenue from operations as on 31st March, 2025)</td></tr>
<tr><td>7.</td><td>Number of employees/ workmen</td><td>0</td></tr>
<tr><td>8.</td><td>Further details, including last available financial statements (with schedules) of two years, lists of creditors are available at URL:</td><td>For further details, write an email to wwiipl.cirp@gmail.com</td></tr>
<tr><td>9.</td><td>Eligibility for resolution applicants under section 25(2)(h) & 29A of the Code is available at</td><td>The Resolution Applicant must be eligible under section 29A of the Insolvency and Bankruptcy Code, 2016.<br><br>For detailed EOI and eligibility criteria, please write an email to wwiipl.cirp@gmail.com</td></tr>
<tr><td>10.</td><td>Last date for receipt of expression of interest</td><td>06.01.2026<br>(Previously it was on 22.12.2025)</td></tr>
<tr><td>11.</td><td>Date of issue of provisional list of prospective resolution applicants</td><td>16.01.2026<br>(Previously it was on 01.01.2026)</td></tr>
<tr><td>12.</td><td>Last date for submission of objections to provisional list</td><td>21.01.2026<br>(Previously it was on 06.01.2026)</td></tr>
<tr><td>13.</td><td>Date of issue of final list of prospective resolution applicants</td><td>31.01.2026<br>(Previously it was on 16.01.2026)</td></tr>
<tr><td>14.</td><td>Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants</td><td>05.02.2026<br>(Previously it was on 21.01.2026)</td></tr>
<tr><td>15.</td><td>Last date for submission of resolution plans</td><td>07.03.2025<br>(Previously it was on 20.02.2026)</td></tr>
<tr><td>16.</td><td>Process email id to submit Expression of Interest</td><td>wwiipl.cirp@gmail.com</td></tr>
<tr><td>17.</td><td>Details of the corporate debtor's registration status as MSME.</td><td>NA</td></tr>
</table>

MEGHA AGRAWAL IBBI M. No. 12272 INSOLVENCY PROFESSIONAL

SD/-
IP Megha Agrawal
IBBI/IPA-001/IP-P01456/2018-19/12272
AFA valid up to 31.12.2025
**Address Registered with IBBI:** C/o Trunex Absolute Insolvency Resolution LLP, 001, Shivranjini Apartments, In Circle of Congress Nagar Garden, Congress Nagar, Nagpur – 440012 (M.S.)

Date: 23.12.2025
Place: Nagpur

For Wind World (India) Infrastructure Private Limited

LOSING PROFIT ADVANTAGE

# The Quick and the Dread
## Qcomm Gets Costlier for FMCG

Margins now comparable with kirana stores, retail chains as ad spends on platforms rise sharply


**Writankar Mukherjee & Sagar Malviya**

**Kolkata | Mumbai:** The higher profitability in quick commerce, the fastest-growing sales channel for consumer goods makers, is diminishing primarily due to a sharp increase in expenditure on advertising on the platforms, said industry executives.

Profit margins of large fast-moving consumer goods (FMCG) companies in quick commerce have fallen to levels comparable with those in kirana stores and organised retail chains as they are forced to spend heavily on advertising given that shoppers on these platforms decide on impulse, mostly within a minute, they said. Platforms have been increasing advertising rates by auctioning premium listings and time slots.

"The cost of doing business on quick commerce has gone up, whereby the profit margin has become almost similar to the general trade," said Angshu Mallick, executive deputy chairman at AWL Agri Business Ltd, the country's largest edible oil marketer.

"Unless a brand is amongst the top three-four listings in categories where there is price competition like staples and essentials, it will lose out on sales. Hence, companies are forced to invest more to ensure their brands are visible as consumers spend 30-40 seconds to decide. Qcomm companies auction the slots and companies are buying at a hefty price," said Mallick.

Until recently, the margins in quick commerce were the highest for the industry on account of higher sales of premium products, lower cost of distribution and shorter credit period. But margins have eroded significantly, companies across categories said, pointing out that the cost of marketing on the platforms has doubled for peak shopping periods such as 7.30-9.30 am and 5.30-7.30 pm.

For instance, in the biscuit and snacks category, the current margins of 13-15% in quick commerce are on a par with those in modern retail while for the premium range they are around 20-22%. Margins have fallen 3-5 percentage points in the past three to six months, according to the executives.

Zydus Wellness chief executive Tarun Arora said kirana stores have traditionally delivered higher margins to FMCG companies due to scale efficiencies, while quick commerce boosted profitability through a higher mix of premium products. "That advantage has since narrowed as quick commerce platforms shift their focus to improving their own profitability and negotiate more aggressively with brands," he said. "Despite the margin change, these platforms are still viable for us in terms of profit as well as sales."

In India, quick commerce initially dented sales of general trade as consumers opted for the convenience of instant deliveries over visits to neighbourhood kirana stores. However, it has increasingly replaced purchases from modern trade outlets and online grocery platforms as well.

The alternative channel has become the fastest-growing for FMCG companies like Hindustan Unilever, AWL Agri Business, Emami, ITC Ltd, Marico and Dabur.

STALEMATE PERSISTS

# US, Ukraine Hail Miami Talks, No Breakthrough

Miami talks fail to deliver progress toward ending Russia-Ukraine war

**Miami:** US and Ukrainian envoys issued a joint statement on Sunday describing talks in Miami as "productive and constructive," but offered no sign of a breakthrough in efforts to end the war with Russia.

Senior representatives from Ukraine and Russia, along with Kyiv's European allies, have been in southern Florida for several days for separate discussions hosted by US President Donald Trump's special envoy, Steve Witkoff.

The meetings were the latest in a weeks-long diplomatic push after Washington last month presented a 28-point peace proposal widely seen as echoing Kremlin demands. The plan has since been redrafted with Ukrainian and European input, though its contents remain undisclosed.

"Over the last three days in Florida, the Ukrainian delegation held a series of productive and constructive meetings with American and European partners," Witkoff and Ukraine's top negotiator, Rustem Umerov, said in separate posts on X.

They said a bilateral US-Ukraine meeting focused on aligning positions on four documents: a 20-point plan, a multilateral security guarantee framework, a US security guarantee framework for Ukraine, and an economic and prosperity plan. Particular attention was paid to timelines and sequencing of next steps, they said, without announcing further talks.

National security advisers from Ukraine's European allies also joined the discussions to coordinate a shared strategic approach among Ukraine, the United States and Europe. Russian envoy Kirill Dmitriev was also in southern Florida and met separately with the US delegation, which included Witkoff and Trump's son-in-law Jared Kushner. Witkoff described those talks as "productive and constructive" as well. **AFP**


**An investigator works at the scene of a car bomb that killed Russian General Fanil Sarvarov in Moscow on Monday**

## Senior Russian General Dies in Moscow Blast

**Moscow:** A car bomb killed a senior Russian general in southern Moscow on Monday, just hours after Russian and Ukrainian delegates held separate talks in Miami on a plan to end the war, underscoring the conflict's continuing volatility.

Kyiv did not comment on the attack. Russia's Investigative Committee said it was examining whether the blast was linked to Ukrainian special services.

Lieutenant General Fanil Sarvarov, 56, head of the Russian General Staff's training department, was killed when an explosive device placed under his parked car detonated in a residential area, investigators said. **AFP**

# Keen to Bet More on Indian Founders amid Strong Startup Show: YC Partner

India brimming with tech talent, AI natives, says Gupta

**Swathi Moorthy**

**San Francisco:** The appetite to fund Indian founders is higher than ever, with the country producing young people with elevated technical skills and are also AI natives, said Ankit Gupta, general partner, Y Combinator.

AI can result in ideas that would not have been possible even a few years earlier, said Gupta, who was recently elevated as general partner. He spoke to ET from YC's landmark office near San Francisco's Pier 70 to which it moved in 2023 after 17 years at Mountain View.

"A lot of Indian founders are competing in a global market," he said.

"There are incredible companies to be built, and I think the best companies are still ahead. I hope many of them are founded by Indians. In fact, I think two of YC's fastest-growing companies of all time are by Indian founders — Emergent is one of them and Giga is another," Gupta said.

Several factors are coming together to enhance India's prominence in the AI landscape.

These are: More Indian founders have moved to San Francisco in the past year to be closer to AI development and the customer base. Former US Indian executives from top tech companies are starting up. Back in India, the startup ecosystem is coming of age with YC companies such as Meesho and Groww being listed on the Indian bourses, making them an attractive destination.

"We want to find the next generation of those founders," Gupta said. "I think there will be many other companies that come over the next few years at scale as India becomes an increasing part of the global market. Our desire to fund Indian founders is higher than ever. If you think about the factors like heavily technical and AI native, I can't think of many better places than Indian universities to find lots of those kinds of people."

YC has seen a decline in the number of Indian startups after a peak of 64 enrolled in its programme in 2021. This year has seen just one company from India on its roster — Bolna AI, a voice AI orchestration platform that automates calls. Gupta pointed out that one of the factors was Covid, when YC was funding remote companies across the world. With in-person programmes now, YC has seen this decline unilaterally.

ET in the VALLEY

**DEV DEMOCRATISATION**

Technology development, which is proceeding at a furious pace, has been democratised with the tools being widely available. Those who found themselves excluded before are able to build new things and professional computer scientists and engineers have significant leverage.

"What this means is that experience does not actually carry as much of an advantage as just being an incredibly technical builder, just being someone who can try things out, show it to customers, and get feedback and keep going from there," Gupta said. "I think that's why we see so many young technical people building companies."

Growth has become rapid as a result.

"A very high fraction of the YC batch grows consistently week over week at a very high growth rate than ever before. It used to be that only the top few companies grew that fast," he said.

But this also brings challenges.

"One of the big things I think about the founders is — how do they set themselves up to stay the distance?" he said.

If it takes a company a decade to grow truly big, it's important to have a team that can stay resilient through rapid evolutionary steps.

"While these are not unique challenges, in the age of intelligence and discovery, we might have more technological inflections and companies need to withstand multiple of those to become really big," he said.

How is YC evolving in the era of AI?

"We have all basically tried to reinvent ourselves to be power users of the tools that everyone is using. YC itself, for what it's worth, has actually a pretty significant in-house software team."


**Ankit Gupta, General partner, Y Combinator**

## UK GDP Growth Revised Down in Second Quarter

**London:** Britain's economy expanded less than initially estimated in the second quarter, according to revised official data released Monday, dealing a fresh setback to the Labour government.

Gross domestic product was revised down to 0.2% in the April-June period from a previous estimate of 0.3%, the Office for National Statistics said in a statement.

Growth in the third quarter stood at an unrevised 0.1%, the ONS said, marking a sustained slowdown from the 0.7% expansion recorded in the first three months of the year.

"The economy is still pretty weak and is heading into 2026 with very little momentum," noted Alex Kerr, UK economist at Capital Economics.

PM Keir Starmer has struggled to revive Britain's sluggish economy since his Labour party came to power in July 2024. Finance minister Rachel Reeves raised taxes on businesses in her inaugural budget last year – a decision widely blamed for causing weak UK economic growth and rising unemployment. **AFP**

# Trump Names Louisiana Guv as Greenland Envoy

Denmark criticises envoy's appointment, urges respect for Greenland's status

**Washington:** US President Donald Trump on Sunday named Louisiana Governor Jeff Landry as his special envoy to Greenland, reviving concern in Denmark and Greenland over Washington's long-standing interest in the mineral-rich Arctic island.

Trump has repeatedly said Greenland, a self-governing Danish territory, should become part of the United States, citing security concerns and access to resources. Landry has publicly supported that idea.

Danish Foreign Minister Lars Lokke Rasmussen said on Monday he would summon the U.S. ambassador to Copenhagen, criticising Landry's remarks and urging Washington to respect Greenland's status. Greenland's prime minister said the island alone would decide its future.

"Jeff understands how essential Greenland is to our national security, and will strongly advance our country's interests for the safety, security and survival of our allies – and indeed the world," Trump wrote on Truth Social.

The White House did not immediately respond to a request for comment.

Landry, who took office as Louisiana governor in January 2024, thanked Trump in a post on X, calling it "an honour" to serve in what he described as a volunteer role. He said the appointment would not affect his duties as governor.

Denmark and Greenland have consistently rejected U.S. suggestions that the island could be taken over.

"I am deeply upset by the appointment of a special envoy," Rasmussen told Denmark's TV 2. "I am particularly upset by his statements, which we find completely unacceptable." In a statement to Reuters, Rasmussen said Denmark insisted that "everyone – including the United States – must show respect for the territorial integrity of the Kingdom of Denmark."

Greenland's Prime Minister Jens-Frederik Nielsen said Trump's announcement would not change the island's course. "We decide our own future," Nielsen wrote on Facebook. **Reuters**

## China to Impose Duties of up to 42.7% on EU Dairy

**Beijing:** China will impose provisional duties of up to 42.7% on dairy products imported from the European Union, broadening a trade conflict widely seen as retaliation for the bloc's tariffs on Chinese electric vehicles.

The duties, to be collected from Tuesday, will range from 21.9% to 42.7%, though most affected companies will face rates just under 30%. They apply to unsweetened milk and cream and fresh and processed cheeses, including French Roquefort and Camembert.

China's Ministry of Commerce said it had found evidence that EU dairy imports were subsidised and had harmed domestic producers.

The European Commission, which oversees EU trade policy, rejected the findings, saying the investigation was based on "questionable allegations and insufficient evidence" and describing the measures as "unjustified and unwarranted."

A Commission spokesperson said Brussels was examining China's preliminary ruling. -**Reuters**

# Thailand, Cambodia to Hold Defence Talks on Ceasefire

Border clashes enter third week with at least 80 dead

**Kuala Lumpur:** Thailand and Cambodia agreed on Monday to hold talks between defence officials on Dec 24, aimed at reviving a months-old ceasefire as border fighting between the two neighbours entered a third week with at least 80 people killed.

The decision was reached at a special meeting in Kuala Lumpur of Southeast Asian foreign ministers, who were seeking to salvage a truce previously brokered by ASEAN chair Malaysia and US President Donald Trump after deadly clashes in July.

"The ASEAN foreign ministers expressed hope for de-escalation of hostilities as soon as possible," Malaysia said in a statement, adding that discussions would include ceasefire implementation and verification. **Reuters**

# Ellison Pledges $40B to Salvage Paramount Bid

Personal guarantee seeks to reassure Warner Bros board after financing concerns

**New York**: Oracle co-founder Larry Ellison will provide a personal guarantee of $40.4 billion in equity financing to back Paramount Skydance's all-cash $108.4 billion bid for Warner Bros Discovery, a regulatory filing showed on Monday.

The guarantee is intended to address concerns raised by Warner Bros' board over Paramount's financing and the absence of a full guarantee from the Ellison family, factors that had led the company to favour a rival cash-and-stock proposal from Netflix.

Paramount said the revised terms do not alter its $30-per-share all-cash offer. Warner Bros shares rose nearly 4% in premarket trading, while Paramount Skydance shares gained about 3%.

Warner Bros and Netflix did not immediately respond to requests for comment.

As part of the amended deal, Ellison also agreed not to revoke the family trust or transfer its assets during the transaction period, the filing showed. Paramount said it has raised its regulatory reverse termination fee to $5.8 billion from $5 billion to match the competing bid and extended the expiration date of its tender offer to Jan 21, 2026.

The move follows Warner Bros urging shareholders to reject Paramount's $108.4 billion bid for the entire company, including its cable TV assets, citing doubts over financing and the lack of full backing from the Ellison family. However, Warner Bros investors, including fifth-largest shareholder Harris Associates, have said they would consider a revised Paramount offer if it addressed financing concerns and improved deal terms.


**Larry Ellison**

The bidding war for one of Hollywood's most valuable content libraries shows no sign of easing, with the winner poised to gain a significant edge in the streaming wars.

Winning shareholder backing is only the first hurdle, as either transaction would face intense antitrust scrutiny in the US and Europe. Lawmakers from both parties have voiced concerns about consolidation in the media industry, and the US President has said he plans to weigh in on the proposed deals. **Reuters**

## फटाफट खबरें

### अधेड़ पर किशोरी से दुष्कर्म का आरोप

■ NBT न्यूज, वसई: नायगांव पुलिस ने 15 वर्षीय किशोरी से दुष्कर्म के आरोप में पड़ोसी के खिलाफ मामला दर्ज किया है। आरोप है कि वह अप्रैल 2025 से अब तक कई बार दुष्कर्म कर चुका है। किशोरी ने पुलिस को बताया कि जब वह घर पर अकेली रहती थी, तो पड़ोसी उसके घर आकर उसे धमकी देता और रेप करता। ऐसा उसने महीनों तक किया।

### बाइक से लगी टक्कर, तो घोंप दिया चाकू

■ NBT न्यूज, नालासोपारा: तुलिंज पुलिस स्टेशन के सामने बाइक चालक को स्कूटर का धक्का लग गया। इसके दोनों में विवाद हो गया। बाइक चालक ने स्कूटर चालक के पेट में चाकू घोंप दिया। घटना पुलिस स्टेशन से 50 कदम दूरी पर हुई है। पुलिस ने एक आरोपी को अरेस्ट कर लिया है, बाकी आरोपियों की तलाश जारी है। युवक को अस्पताल में भर्ती इलाज चल रहा है, जहां उसकी हालत नाज़ुक बताई जा रही है।

### शेयर ट्रेडिंग के नाम पर ऑनलाइन ठगी

■ NBT न्यूज, पनवेल: सोशल मीडिया के जरिए शेयर ट्रेडिंग और आईपीओ में मुनाफे का झांसा देकर एक व्यक्ति से 18.25 लाख रुपये की ऑनलाइन ठगी का मामला सामने आया है। पीड़ित विजय जसवाल ने कामोठे पुलिस स्टेशन में मामला दर्ज कराया है। पुलिस के अनुसार, आरोपी रीटा ए. अमन बुच और उसके अन्य साथियों ने विजय को फेसबुक पर फ्रेंड रिक्वेस्ट भेजी। फिर 'द एनलाइटेड पाथ 5' वॉट्सऐप ग्रुप में जोड़कर निवेश करवाया और ठग लिया।

# अंबरनाथ में छुड़ाए UP के 10 बंधुआ मजदूर

## अच्छी पगार का झांसा देकर लाए थे आरोपी

■ NBT न्यूज, कल्याण

ठाणे डिस्ट्रिक्ट लीगल सर्विसेज अथॉरिटी की स्पेशल टीम की कार्रवाई में अंबरनाथ (वेस्ट) की मेसर्स शक्ति फूड इंडस्ट्रीज में काम करने वाले 10 प्रवासी को बंधुआ मजदूरी से रेस्क्यू किया गया है। यह जानकारी अथॉरिटी की स्पेशल टीम की सदस्य ऐडवोकेट तृप्ति पाटील ने दी।

जानकारी के अनुसार, 17 दिसंबर को उत्तर प्रदेश के रहने वाला कमलेश बनवासी किसी तरह बंधुआ मजदूरी से निकल गया था। उसने जाकर अथॉरिटी से संपर्क किया। शिकायत बताने के बाद मामले की गंभीरता से लिया गया और स्पेशल सेल ने अथॉरिटी के सेक्रेटरी, जस्टिस रवींद्र पजंकर को जानकारी दी। पजंकर ने तुरंत डिस्ट्रिक्ट कलेक्टर श्रीकृष्ण पांचाल को एक ऑफिशल लेटर दिया। कार्रवाई में रेजिडेंट डिप्टी डिस्ट्रिक्ट कलेक्टर डॉ. संदीप माने, अंबरनाथ तहसीलदार अमित पुरी, सर्कल ऑफिसर सागने, लेबर डिपार्टमेंट के डिप्टी कमिश्नर संभाजी व्हनालकर, असिस्टेंट लेबर कमिश्नर अनघा क्षीरसागर की प्रतिनिधि रजनी भोर, सीनियर पुलिस इंस्पेक्टर शब्बीर सय्यद की टीम शामिल थी।

### तुरंत की गई कार्रवाई

नगर निगम और नगर निगम तुलनों की व्यस्तता के बावजूद कलेक्टर डॉ. पांचाल ने सभी संबंधित डिपार्टमेंट को ऐक्शन लेने का निर्देश दिया। रेवेन्यू, पुलिस और लेबर डिपार्टमेंट के साथ को-ऑर्डिनेशन करके छापेमारी की गई। कंपनी से उत्तर प्रदेश के भदोही, जौनपुर आदि जिलों के मजदूर मिले। इनके नाम सिंटू बनवासी (18), पप्पू बनवासी (40), संजय बनवासी (22), कल्लू बनवासी, सूरज बनवासी, संजय बनवासी (19), सुरेश बनवासी, सुकुल विजय, सुखी पन्ना और विजय कुमार श्रीराम हैं।

### आरोपी कमरे में कर देते थे बंद

आरोप है कि ठेकेदार निक्की उर्फ कृष्ण कुमार अग्रहरि और नितिन तिवारी ने कंपनी में काम करने का लालच दिया था। उन्हें अच्छी कंपनी में 18 से 20 हजार की नौकरी के साथ-साथ रहने और खाने की व्यवस्था का वादा किया गया था। हालांकि, उन्हें रात के वक्त कमरे में बंद कर दिया जाता था और बाहर से ताला लगा दिया जाता था। सुबह काम पर वापस ले जाया जाता। उनके मोबाइल जब्त कर लिए गए थे और रिश्तेदारों से संपर्क करने नहीं दिया गया था। आरोपियों पर बंधुआ मजदूरी उन्मूलन अधिनियम के तहत मामला दर्ज किया गया है। बचाए गए मजदूरों को उत्तर प्रदेश भेज दिया गया है।

## ठाणे में सबसे अधिक मतदान केंद्र बालकुम-माजीवाडा में

■ NBT न्यूज, ठाणे: ठाणे मनपा चुनाव के लिए 33 प्रभागों में 499 मतदान केंद्र बनाए जाने हैं। सबसे ज्यादा 27 केंद्र प्रभाग-8 बालकुम-माजीवाडा में हैं, जहां 66,115 मतदाता हैं। इसके अलावा, सबसे कम मतदान प्रभाग-19 आनंदनगर, कशिश पार्क परिसर में हैं। मनपा के 33 प्रभागों में 131 नगरसेवक चुने जाएंगे। बालकुम-माजीवाडा को छोड़ अन्य वॉर्ड में मतदाताओं की संख्या 40,000 से 66,000 है। ठाणे मनपा के चुनाव अधिकारी और आयुक्त सौरभ राव के निर्देशानुसार चुनाव उपायुक्त उमेश बिरारी ने वॉर्ड वार नियुक्त निर्वाचन अधिकारियों और सहायक निर्वाचन अधिकारियों की बैठक ली। बैठक में चुनाव में नामांकन, जांच, चुनाव चिह्नों का आवंटन, अयोग्यता, कानून व्यवस्था, मीडिया निगरानी समिति, मतगणना व परिणामों की घोषणा से संबंधित प्रक्रियाओं की डिजिटल प्रस्तुति दी गई।

## चार दिन में सैकड़ों आर्टिस्ट्स ने किया शानदार प्रदर्शन

# मीरा-भाईंदर की पहचान 'संस्कृति आर्ट फेस्टिवल' का समापन

VIHANG AHEAD presents SANSKRUTI ARTS FESTIVAL — BE A PART. CELEBRATE ART — NBT नवभारत टाइम्स


■ अमित तिवारी, मीरा-भाईंदर

मीरा-भाईंदर शहर की पहचान बन चुका 'संस्कृति आर्ट्स फेस्टिवल' अपने पांचवें वर्ष में प्रवेश करते हुए इस बार और भी भव्य, विविधतापूर्ण और यादगार बन गया। चार दिन तक चले इस सांस्कृतिक महोत्सव का समापन लोकप्रिय पॉप सिंगर स्टेबिन बेन की सुमधुर आवाज के साथ हुआ। जैसे ही उन्होंने अपने मशहूर गीत 'साहिबा' और 'थोड़ा-थोड़ा प्यार' पेश किए, पूरा बालासाहेब ठाकरे मैदान संगीत और तालियों से गूंज उठा। इस महोत्सव की खासियत यह थी कि यह मीरा-भाईंदर के उभरते कलाकारों को मंच प्रदान करता है। स्थानीय कलाकारों को देश-विदेश के नामचीन कलाकारों के साथ प्रदर्शन करने का अवसर मिलता है, जिससे उनकी प्रतिभा को नई पहचान और प्रोत्साहन मिलता है।

### राष्ट्रीय और अंतरराष्ट्रीय परफॉर्मेंस से बंधा समां

चार दिनों में सैकड़ों राष्ट्रीय और अंतरराष्ट्रीय कलाकारों ने शास्त्रीय नृत्य, लोक कला, समकालीन संगीत, नाट्य और दृश्य कला के माध्यम से अपनी प्रतिभा का प्रदर्शन किया। इस वर्ष फेस्टिवल में लाखों कला-प्रेमियों की सहभागिता देखने को मिली। बच्चों से लेकर बुजुर्गों तक, हर आयु वर्ग के लोगों ने इस उत्सव को पूरे उत्साह के साथ मनाया। रंगोली, पेंटिंग, मूर्तिकला, हस्तशिल्प, लाइव वर्कशॉप्स और इंटरऐक्टिव आर्ट इंस्टॉलेशन ने खास तौर पर बच्चों और युवाओं को आकर्षित किया, वहीं शास्त्रीय और लोक प्रस्तुतियों ने वरिष्ठ दर्शकों का मन मोह लिया।

### हर साल बढ़ रही है लोकप्रियता

फेस्टिवल की बढ़ती लोकप्रियता का अंदाजा इसी बात से लगाया जा सकता है कि दिवंगत बालासाहेब ठाकरे मैदान अब छोटा पड़ने लगा है। हर दिन मैदान खचाखच भरा रहा और दर्शकों की संख्या ने आयोजकों को भविष्य में और विस्तार देने योजना बनाने पर मजबूर कर दिया है। 'संस्कृति आर्ट्स फेस्टिवल' के पांच वर्ष गौरवशाली रहे हैं। विगत वर्षों में पद्मविभूषण पंडित हरिप्रसाद चौरसिया, शंकर महादेवन, मीका सिंह जैसे दिग्गज कलाकारों के साथ-साथ हिंदी, मराठी और गुजराती भाषी प्रसिद्ध गायकों ने इस मंच पर प्रस्तुतियां दी हैं। यही वजह है कि यह फेस्टिवल हर साल गुणवत्ता और विविधता का नया मानक स्थापित करता है। कुल मिलाकर, 'संस्कृति आर्ट फेस्टिवल' न केवल मीरा-भाईंदर को एक सशक्त सांस्कृतिक पहचान दे रहा है, बल्कि कला को समाज, शहर और आने वाली पीढ़ियों से जोड़ने का काम भी कर रहा है।



## मजदूर ने की साथी की हत्या, आरोपी गिरफ्तार

■ NBT न्यूज, वसई: वालीव पुलिस स्टेशन क्षेत्र के चिंचपाडा इलाके में रविवार को एक कंपनी में काम करने वाले दो मजदूरों में विवाद हो गया। इनमें से एक ने दूसरे की हत्या कर दी और शव को सेप्टिक टैंक में छुपाकर फरार हो गया। हालांकि, वालीव पुलिस ने सोमवार सुबह 5 बजे आरोपी को पनवेल रेलवे स्टेशन से गिरफ्तार कर लिया है।

आशाराम जटाव (27) और राकेश सिंह (25) वसई (पूर्व) के वालीव स्थित चिंचपाडा इलाके की केमिकल कंपनी में मजदूरी करते थे। रविवार दोपहर राकेश शराब पीकर कंपनी में आया और आशाराम को गाली देने लगा। दोनों में विवाद इतना बढ़ गया कि आशाराम ने राकेश के सिर पर लोहे के पाइप से हमला कर दिया। हमले में राकेश की मौत हो गई।



# नवी मुंबई में जूलरी शॉप पर हुई लूट

## बंदूक दिखाकर 26 लाख की जूलरी ले भागे आरोपी

■ NBT न्यूज, नवी मुंबई

सीवुड्स में सोमवार सुबह करीब 11 बजे संगम जूलर्स शॉप में घुसकर तीन लोग दुकान में रखी सोने-चांदी की जूलरी लेकर भाग गए। घटना सीसीटीवी में कैद हो गई। फुटेज में दिख रहा है कि तीन लोग बुर्के में आए। सीसीटीवी में उनकी आवाज भी सुनाई दे रही है। आरोपियों ने न केवल बंदूक दिखाकर लूट की, बल्कि दुकानदार के साथ गाली-गलौच की और जान से मारने की धमकी भी दी।

सहायक पुलिस आयुक्त मयूर भुजबल ने बताया कि दुकान के मालिक ने कुछ देर पहले ही दुकान खोली थी। वह दुकान में काम कर रहा था, तभी तीन लोग बुर्का पहनकर अंदर घुसे। उनके अंदर घुसते ही दुकान को पता चल गया कि वे महिलाएं नहीं, बल्कि पुरुष हैं। जब तक वह अपने बचाव में कुछ करता, आरोपी ने बंदूक निकालकर तान दी। इससे वह घबरा गया। इस बीच, दो आरोपियों ने वहां रखी जूलरी लूट लीं। दुकानदार ने दावा किया है कि करीब 26 लाख रुपये के जेवर चोरी हुए हैं। इसके अलावा, आरोपी कैश काउंटर से 35 हजार रुपये भी ले गए।

## '...तो हम और ज्यादा सीटें जीत सकते थे'

■ NBT न्यूज, बदलापुर: कुलगांव-बदलापुर म्युनिसिपल काउंसिल के आम चुनाव में BJP-NCP गठबंधन ने मेयर पद सहित 25 सीटें जीती हैं। हालांकि, विधायक किसन कथोरे का कहना है कि हम और ज्यादा सीटें जीत सकते थे, लेकिन पार्टी की अंदरूनी पॉलिटिक्स का असर पड़ा है। कथोरे ने कम सीटों के लिए विधायक ज्ञानेश्वर म्हात्रे पर सहयोग न करने के आरोप लगाए हैं।

कथोरे ने कहा कि ज्ञानेश्वर शिवसेना शहर प्रमुख वामन म्हात्रे के भाई और मेयर पद की कैंडिडेट वीना म्हात्रे के साले हैं। इसीलिए, लोकल बीजेपी लीडरशिप को उनके रोल पर शक था। उन्होंने पार्टी के सीनियर्स को इस बारे में बताया भी था। नतीजे आने के बाद जीतने वालों ने कथोरे से मुलाकात की। इस दौरान, कथोरे ने मीडिया से कहा कि वामन म्हात्रे और उनके भाई ज्ञानेश्वर ने काफी नुकसान पहुंचाया है। बीजेपी उम्मीदवारों को पोस्टल वोटों में नुकसान हुआ है, जिसके लिए ज्ञानेश्वर जिम्मेदार हैं। ज्ञानेश्वर ने हमेशा पार्टी विरोधी रुख अपनाया है, चाहे विधानसभा चुनाव हो या म्युनिसिपल काउंसिल चुनाव। कथोरे ने यह भी कहा कि ज्ञानेश्वर चुनाव प्रचार के लिए बदलापुर और अंबरनाथ में मुख्यमंत्री देवेंद्र फडणवीस की बैठकों से गायब थे। उन्होंने बताया कि प्रदेश अध्यक्ष रवींद्र चव्हाण ने इस बारे में पार्टी नेताओं को रिपोर्ट सौंपी है।

# कर्जत के एन.डी. स्टूडियो में फिर होगा 'लाइट, कैमरा, एक्शन'

■ NBT न्यूज, ठाणे

लंबे समय से बंद कर्जत स्थित एन.डी. स्टूडियो में एक बार फिर 'लाइट, कैमरा, ऐक्शन' सुनने को मिलेगा। महाराष्ट्र फिल्म, स्टेज और सांस्कृतिक विकास निगम लिमिटेड की तरफ से स्टूडियो को उसका पुराना वैभव दिलाने के लिए 25 से 31 दिसंबर तक ग्रैंड कार्निवल का आयोजन किया गया है। राज्य के सांस्कृतिक कार्य विभाग के सचिव डॉ. किरण कुलकर्णी ने कहा कि स्टूडियो को जिंदा करने के लिए सरकार हर मुमकिन कोशिश करेगी। सात दिवसीय कार्निवल के पोस्टर का अनावरण स्टूडियो में डॉ. कुलकर्णी ने किया।

> स्टूडियो में 25 से 31 दिसंबर तक ग्रैंड कार्निवल का आयोजन

बता दें कि बंद पड़े एन.डी. स्टूडियो को कुछ महीने पहले गोरेगांव स्थित फिल्म स्टूडियो ने टेकओवर किया है। कार्यक्रम में दादासाहेब फाल्के चित्रनगरी की प्रबंध निदेशक स्वाति म्हसे पाटील, संयुक्त प्रबंध निदेशक प्रशांत साजणीकर, महाराष्ट्र कला अकादमी के निदेशक पी.एल. देशपांडे एवं एन.डी. स्टूडियो की मुख्य कार्यकारी अधिकारी मीनल जोगलेकर, मुख्य लेखा वित्त अधिकारी चित्रलेखा खातू-रावराणे, उप अभियंता विजय बापट, प्रशासकीय अधिकारी सचिन निंबालकर और श्रीकांत देसाई मौजूद थे। इस दौरान, स्टूडियो की वेबसाइट और बुकिंग ऐप लॉन्च किए गए।

## NoC के लिए दौड़ रहे हैं उम्मीदवार

■ NBT न्यूज, भिवंडी: मनपा चुनाव लड़ने वाले उम्मीदवारों ने नामांकन पत्र दाखिल करने के लिए अनापत्ति प्रमाणपत्र (NoC) की जद्दोजहद शुरू कर दी है। उम्मीदवारों को नामांकन पत्र के साथ टैक्स बकाया न होने, ठेकेदार न होने और अनधिकृत निर्माण न करने की एनओसी देनी होगी। इन प्रमाणपत्रों को हासिल करने के लिए उम्मीदवारों की भागदौड़ जारी है।

> नामांकन दाखिल करने से पहले देनी होगी NoC

इस मनपा चुनाव में अनधिकृत निर्माण न होने की एनओसी का विकल्प जुड़ गया है। मनपा के सभी 23 प्रभागों में बड़े पैमाने पर अवैध निर्माण हुए हैं। मनपा के रिकॉर्ड के अनुसार, शहर में 291 अनधिकृत निर्माण हुए हैं। आरोप है कि इनमें से अधिकांश अवैध निर्माण जनप्रतिनिधियों और मनपा के कुछ अधिकारियों की मिलीभगत से हुए हैं। मनपा अधिकारियों का कहना है कि अनधिकृत निर्माण करने वाले किसी भी उम्मीदवार को प्रमाण पत्र नहीं मिलेगा।



FORM G
CORRIGENDUM TO THE INVITATION FOR EXPRESSION OF INTEREST
PUBLISHED ON 26.12.2025 FOR
WIND WORLD (INDIA) INFRASTRUCTURE PRIVATE LIMITED
OPERATING IN ELECTRIC SUB-STATIONS, TRANSMISSION LINES, EVACUATION FACILITIES FOR THE SETTING UP AND RUNNING OF WIND POWER PROJECTS AT RAJASTHAN, GUJARAT, KARNATAKA, TAMIL NADU, ANDHRA PRADESH
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

| | | | |
|---|---|---|---|
| 1 | Name of the corporate debtor along with PAN & CIN/ LLP No. | Wind World (India) Infrastructure Private Limited PAN: AABCE5336C CIN: U45200MH2005PTC156819 | |
| 2 | Address of the registered office | Office at Enercon Tower, Plot No 9-A Veera Industrial Estate Veera Desai Road, Andheri (West), Mumbai, Maharashtra, India, 400053 | |
| 3 | URL of website | NA | |
| 4 | Details of the place where the majority of fixed assets are located: | STATE | SUBSTATION REGION |
| | | KARNATAKA | HARTHI, TADAS, TUMKUR, AIMANGALA, GADAG, BELGAUM, DAVANGERE |
| | | RAJASTHAN | BHU JAISALMER, SALODI JODHPUR, FATEGARH, MAJIYA |
| | | GUJARAT | BHOGAT, SURENDRANAGAR, JAMJODHPUR, LALPUR, VADALI, RASALIYA, SURENDRANAGAR |
| | | TAMIL NADU | PILLAYARKULAM, KALUGHUMALAI |
| | | ANDHRA PRADESH | ANANTHPUR |
| 5 | Installed capacity of main products/ services | The CD has 220/33KV, 132/33KV, 110/33 KV, 66/33 KV substations across 20 locations for usage of wind energy projects with installed capacity of 3508.21 MW | |
| 6 | Quantity and value of main products/ services sold in the last financial year | Rs 21,47,80,988 (Revenue from operations as on 31st March, 2025) | |
| 7 | Number of employees/ workmen | 0 | |
| 8 | Further details, including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | For further details, write an email to wwiipl.cirp@gmail.com | |
| 9 | Eligibility for resolution applicants under section 25(2)(h) & 29A of the Code is available at | The Resolution Applicant must be eligible under section 29A of the Insolvency and Bankruptcy Code, 2016. For detailed EOI and eligibility criteria, please write an email to wwiipl.cirp@gmail.com | |
| 10 | Last date for receipt of expression of interest | 06.01.2026 (Previously it was on 22.12.2025) | |
| 11 | Date of issue of provisional list of prospective resolution applicants | 16.01.2026 (Previously it was on 01.01.2026) | |
| 12 | Last date for submission of objections to provisional list | 21.01.2026 (Previously it was on 06.01.2026) | |
| 13 | Date of issue of final list of prospective resolution applicants | 31.01.2026 (Previously it was on 16.01.2026) | |
| 14 | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | 05.02.2026 (Previously it was on 21.01.2026) | |
| 15 | Last date for submission of resolution plans | 07.03.2025 (Previously it was on 23.02.2026) | |
| 16 | Process email id to submit Expression of Interest | wwiipl.cirp@gmail.com | |
| 17 | Details of the corporate debtor's registration status as MSME | NA | |

Sd/-
IP Megha Agrawal
IBBI/IPA-001/IP-P01456/2018-19/12272
AFA valid up to 31.12.2025
Address Registered with IBBI: C/o Trusox Absolute Insolvency Resolution LLP, 001, Shivranjal Apartments, In Circle of Congress Nagar Garden, Congress Nagar, Nagpur – 440012 (M.S.) For Wind World (India) Infrastructure Private Limited
Date: 23.12.2025
Place: Nagpur

### सार्वजनिक सूचना

एतद्द्वारा सूचित किया जाता है कि श्री नटवरलाल कोठारी शाहबाई हमारे ग्राहक की चौथी मंजिल पर स्थित फ्लैट नंबर 402, जिसका कारपेट एरिया लगभग 938 वर्ग फुट है, जो 1405 वर्ग फुट के सुपर बिल्ट-अप एरिया के बराबर है ... [illegible] ... 301-ए, तीसरी मंजिल, अमन चेंबर्स, ओपेरा हाउस, मुंबई-400 004 में है, लिखित रूप में सूचित करें। यदि कोई दावा प्राप्त नहीं होता है तो बिक्री पूरी कर ली जाएगी और यदि कोई दावा आता है तो उसे माफ कर दिया गया माना जाएगा।

वाडपत गांधी एंड भाटी के लिए
चार्टर्ड अकाउंटेंट्स
ह./-
(एल.डी. गांधी)
साझेदार
स्थान: मुंबई
दिनांक: 23/12/2025